

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3864

ANSWERED ON:13.12.2002

INCLUSION OF CERTAIN COMMUNITIES IN SC /ST LIST

JAGMEET SINGH BRAR;PUTTASWAMY GOWDA;SANSUMA KHUNGGUR BWISWMUTHIARY

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has decided to include certain categories of communities in the list of scheduled castes/scheduled tribes;
- (b) if so, the details thereof, State-wise;
- (c) the names of communities from different States which have sought inclusion in the list of SCs/STs and whether their requests are still pending; and
- (d) the time by which a final decision is likely to be taken in this regard?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) to (d) Yes, Sir. About 456 and 757 proposals for modifications in the lists of Scheduled Castes and Scheduled Tribes respectively have been received, which are at various stages of processing as per approved modalities. A statement showing States wise number of proposals is enclosed. The details of the proposals are treated as secret, which cannot be disclosed at this stage. Further no specific time schedule can be indicated as the matter is complex and involves consultation with the concerned State Governments/Union Territory Administrations, the Registrar General of India and the National Commission for Scheduled Castes and Scheduled Tribes.